

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT II)

C.P. NO. 4(ND)/14

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH (COURT II) OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2019.

NAME OF THE COMPANY: Ashok Kumar Agrawal & Anr. V/s. M/s. Karmyogi Homes Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

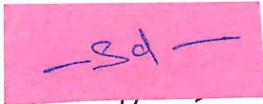
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Abhijit Mittal, Advocate

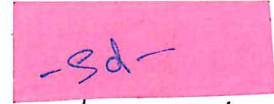
For the Respondent (s) : Mr. Anuj Shah, Advocate

ORDER

Due to paucity of time, renotify this case on 11.12.2019.



(L. N. Gupta)
Member (T)



(Dr. Deepti Mukesh)
Member (J)